

3.

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

CP No. 46/241-242-243/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017**

Name of the Company:

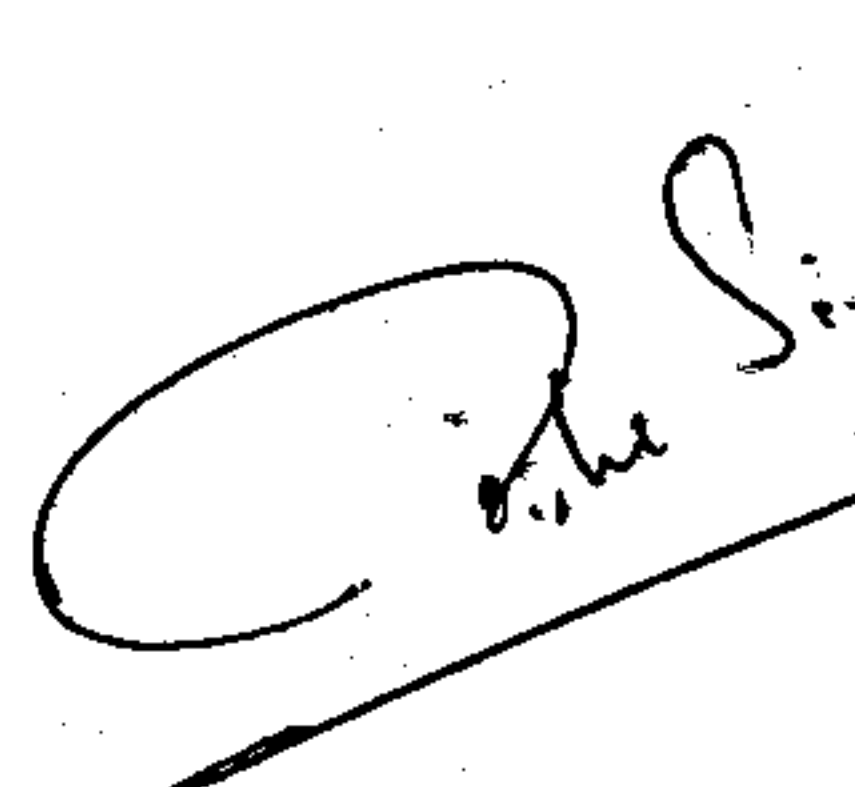
Internex Poly Pvt. Ltd.

V/s.

Gangotri Infrastructure Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241-242-243 of the Companies Act,  
2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Satyam Israni i/b Bare Legal Chambers	Counsel	Advocate for Petitioners	
2.	Prashant Bare 1/b Bare Legal Chambers	Advocate	Advocate for Petitioners	
3.	VISHAL SINGH	M/S. KUMAR & ASSOCIATES	RESPONDENT NO. 1-3 & 9-12	

**ORDER**

Learned Advocate Mr. S.D Israni with Learned Advocate Mr. Prashant Bare present for present for Petitioners. Learned Advocate Mr. Vishal Singh present for Respondent No. 1 to 3, 9 to 12. None present for other Respondents.

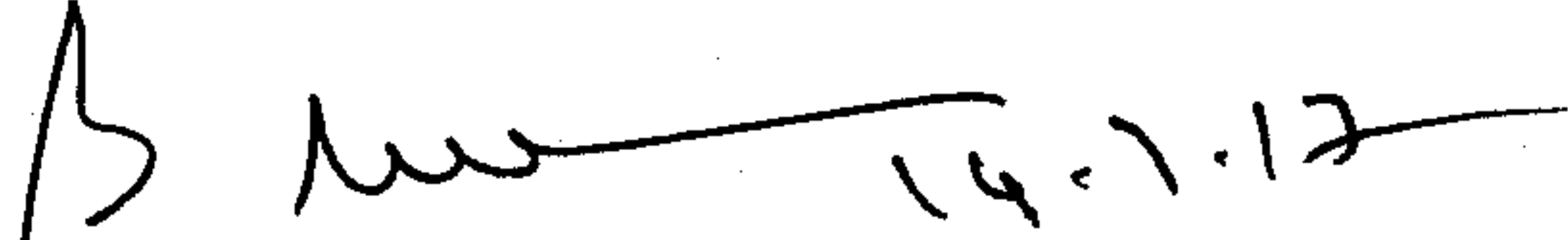
Respondent no. 13 filed reply.

It appears that Respondent no. 13 have not supplied copies of reply on Petitioner and other Respondents except Respondents no. 5 to 8.

Respondent no. 13 is directed to serve a copy of reply. Petitioner and other Respondents shall file rejoinder, if any, after serving copy in advance on Respondents.

The interim order dated 08.05.2017 shall continue till the next date of hearing.

List the matter on 23.08.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 14th day of July, 2017.